

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 04
IA No. 120/JPR/2024
CP No. (IB)- 40/95/JPR/2023
Under Section 95 of IBC, 2016

In the matter of:

IDBI Trusteeship Service Ltd.

... Applicant/Creditor

Versus

Ramesh Chand Sanghi

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Applicant : Umang Gupta, Adv.
Kratu Gaur, Adv.
For the RP : Vaibhav Bhargava, Adv.
For the Respondent : Danish Akhtar, Adv.

ORDER

IA No. 120/JPR/2024

Heard Mr. Umang Gupta, Adv. appearing on behalf of the Applicant. Mr. Vaibhav Bhargava, Adv. appearing on behalf of the RP. Mr. Danish Akhtar, Adv. appearing on behalf of the Respondent (PG to CD Shivshakti Realhome Pvt. Ltd.), seeks time to file reply to the application. Reply, if any may be filed within 10 days with an advance copy to the opposite counsel. List the matter on 22.05.2024.


Sd/-

(Ashish Verma)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

May 10, 2024

M.S.